implementing Sector Reform Pilot Projects which envisages to institutionalise community participation in Rural Water Supply and Total Sanitation Campaign Projects are as under:

(Rs in lakhs)

District	Amount released during the year 2000-01							
	Sector Reforms Pilot Project (Rural Water Supply)	Total Sanitation Campaign Project						
Chittoor	1122.00	326.46						
Khammam	1052.70	_						
Nalgonda	1122.00	217.33						
Prakasam	1122.00	227.60						

⁽b) Further assistance instalments for implementation of these projects are released after utilisation of funds up to the prescribed limits and after completion of requisite formalities for the purpose.

Providing drinking water to problem villages

2047. SHRI KRIPAL PARMAR:

SHRI B.J. PANDA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the problem villages in the country as on 31st March, 2000;
- (b) whether Government have ensured potable drinking water to any of these villages during 2000-2001 financial year, State-wise;

- (c) if so, the details thereof;
- (d) the year by which all the problem villages in the country would be provided with drinking water;
 - (e) the State-wise position as on date; and
- (f) the efforts made to accelerate the drinking water supply to all the problem villages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) to (f) Drinking water supply being a State subject, the schemes for supply of safe drinking water to the rural habitations of the country are implemented by the State Governments with their own resources. The Central Government supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme (ARWSP). A statement giving the status of coverage of rural habitations in the country with drinking water supply facilities as on 1.4.2000, the coverage during the year 2000-2001 as per the information received upto 31.1.2001 and the consequent coverage status as on 31.1.2001 is attached. (See below). As the powers to plan, sanction and implement individual rural water supply schemes have been delegated to the State Governments, the village/habitation-wise data is maintained only at the State level.

All the States/UTs have prepared action plans to provide drinking water supply facilities to all the rural habitations of their respective States by the year 2004, in consonance with the objectives of the National Agenda for Governance of the Government. The objective could be achieved subject to availability of funds.

StatementStatus of coverage of habitations as on 1.4.2000 coverage during 2000-2001 and status as per the information received up to 31.01.2001

SI.	SI. State/UT		us as or	1.4.200	0 Co	overage dur	ing 2000	0-2001	Status as	per	informa	ition
No.		received up to 31.0										001
		NC	PC	FC	TOTAL	NC	PC	TOTAL	NC	PC	FC T	OTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	0	21583	48149	69732	0	2166	2166	0	1941	50315	69732
2.	Arunachal Pradesh	440	1084	2774	4298	13	6	19	427	1078	2793	4298
3.	Assam	1623	24318	44728	70669	499	651	1150	1124	23667	45878	70669
4.	Bihar (including	625	144	204667	205436	98	23	121	527	121	204788	20543
	Jharkhand											6
5.	Goa	16	44	336	3%	5	-2	3	11	46	339	396
6.	Gujarat	293	3127	26849	30269	31	316	347	262	2811	27196	30269
7.	Haryana	12	276	6457	6745	9	276	285	3	0	6742	6745
8.	Himachai Pradesh	2738	12961	29668	45367	746	912	1658	1992	12049	31326	45367
9.	Jammu & Kashmir	2348	3726	5110	11184	0	0	0	2348	3726	5110	11184
10.	Karnataka	65	23129	33488	56682	26	685	711	39	22444	34199	56682
11.	Kerala	842	6927	1994	9763	3	4	7	839	6923	2001	9763
12.	Madhya Pr. (including	1967	8726	149175	159868	556	4162	4718	1411	4564	153893	15986
	Chhattisgarh)											8
13.	Maharashtra	2597	28740	54593	85930	152	903	1055	2445	27837	55648	85930
14.	Manipur	28	384	2379	2791	0	20	20	28	364	2399	2791
15.	Meghalaya	755	1054	6830	8639	49	31	80	706	1023	6910	8639

1	2	3	4	5	6	7	8	9	10	11	12	13
16.	Mirzorm	0	569	342	911	0	5	5	0	564	347	911
17.	Nagaland	417	670	438	1525	14	21	35	403	649	473	1525
18.	Orissa	448	1469	112182	114099	228	707	935	220	762	113117	114099
19.	Punjab	2050	3123	8276	13449	61	0	61	1989	3123	8337	13449
20.	Rajasthan	7864	28843	57239	93946	422	2965	3387	7442	25878	60626	93946
21.	Sikkim	0	602	1077	1679	0	27	27	0	575	1104	1679
22.	Tamil Nadu	0	11207	55424	66631	0	5475	5475	0	5732	60899	66631
23.	Tripura	541	1198	5673	7412	0	51	51	541	1147	5724	7412
24.	Uttar Pr. (including Uttaranchal)	432	4999	269210	274641	0	1858	1858	432	3141	271068	274641
25.	West Bengal	0	23732	55304	79036	0	4734	4734	0	18998	60038	79036
26.	A & N Islands	0	161	343	504	0	6	6	0	155	349	504
27.	Dadra and Nagar Haveli	56	259	201	516	3	9	12	53	250	213	516
28.	Daman A. Diu	0	1	31	32	0	0	0	0	1	31	32
29.	Delhi	0	0	219	219	0	0	0	0	0	219	219
30.	Lakshadweep	0	10	0	10	0	0	0	0	10	0	10
31.	Pondicherry	40	85	142	267	0	1	1	40	84	143	267
32.	Chandigarh	0	0	18	18	0	0	0	0	0	18	18
	TOTAL:	26197	213151	1183316	1422664	2915	26012	28927	23282 18	37139 12	212243 1	422664